

(2026) 08 DEL CK 4514

In the Delhi High Court, Principal Bench, New Delhi

Case No : O.M.P.(I) (COMM.) 521/2025 and connected matters

Oyo Hotels And Homes Pvt Ltd

APPELLANT

Vs

Manas Ranjan Jena

RESPONDENT

Date of Decision : 04-08-2026

Acts Referred:

Citation : (2026) 08 DEL CK 4514

Hon'ble Judges : Om Prakash Shukla, J

Bench : Single Bench

Advocate : Mr. Sandeep Kumar Mahapatra, Sr. Adv. along with Mr. Tribhuvan, Adv.

Judgement

1. At the outset, learned Counsel appearing for the Petitioner, on instructions, seeks to withdraw the present petitions.
2. Leave and liberty is granted. Accordingly, the present petition is dismissed as withdrawn.